## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

## **Dated 05.12.2018**

## **NOTICE**

Please take notice that the matters listed today in Chairperson's Court will be taken up by the Single Bench Comprising of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) in Court No. 3.

By Order -sd/-

**Deputy Registrar** 

## Copy to: -

1. Notice Board

2. Reception

3. Record File

4. Website: www.nclat.nic.in